

IN THE HIGH COURT OF BOMBAY AT GOA

WP No. 21 -2021

Usha Kerkar and anr

..... Petitioner

V e r s u s

Rajaram V. Kalangutkar (Dec.)
thr. Lrs.

..... Respondents

Adv. Parag Rao for the Petitioner.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 5th January, 2021.**ORDER:**

Issue notice to the respondent nos.1 (a), 1 (b) and 2, returnable on
19/1/2021.

2. Post the matter on 19/1/2021.

DAMA SESHADRI NAIDU, J.**AP/-**